## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 291/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

Tara Aluminium Works Pvt.Ltd.

Essar Projects (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

V. Mannadiar Advocate Advocate A 2. Shinivas Atreya Chatti ofw Bhranishah Uby cycil Amarchard Mangaldas por Respondent

ORDER

## TCP No. 291/ I&BP/NCLT/MB/MAH/2017

As the parties have reported that Settlement has already been entered into, at their request, list this matter on 4.10.2017 for Reporting Settlement.

Sd/-V. NALLASENAPATHY Member (Technical)

7

B.S.V. PRAKASHKUMAR Member (Judicial)